

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/54/2016
NAME OF THE PETITIONER(S) : M. Othiswami & Another
NAME OF THE RESPONDENT(S) : Vijaya Raja Agro Hi-Tech Private Limited & 4 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
----- REPRESENTATION BY WHOM -----			

1. A.G. SATHYA NARAYANAN For A.K. MYLSAMY	} COUNSEL FOR R ₁ -R ₃	A.G. Sathya Narayanan
2. R. VIDHYASHANKAR R. ASHOK KUMAR	} Counsel for Petitioners	Ashok Kumar

ORDER

Shri R Ashok Kumar, counsel for petitioner present. Shri A G Sathya Narayanan, counsel for R1 to R3 present. No representation on behalf of R5. Both the counsel sought time for submitting arguments. Time extended at their request. Counsel for petitioner is directed to inform R5 regarding the next date of hearing for his presence and submissions. Put up on **18.07.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)